CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. O.A. 1142 of 1997

Date of order: 19.7.2006

Present

Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

BIMALENDU NATH CHAKRABORTY

- VS.-

UNION OF INDIA & ORS. (M/O. Defence)

For the Applicant

Mr. R.K. De, Counsel

For the Respondents

Mr. B. Mukherjee, Counsel

ORDER

Per Mr. B.V.Rao, JM:

Mr. R.K. De, Ld. Counsel for the applicant, reported no instructions from his client to appear in this case. Since it is an old-matter of 1997 it appears that the applicant is not interested to prosecute his case any more.

2. Let the matter be dismissed for default. No costs.

MEMBER(A)

MEMBED(I)